whereby they come to certain conclusions and then ask us to reason with them and convince them. The first part of his question is an answer to the second part. Unfortunately, many people who ought to know better, who come to India and who do not require any publicity material, yet send messages which are not at all, we think, correct which are highly wrong.

SHRI N. SRI RAMA REDDY: Sir, if you have no objection question No. 179 put down in my name may be taken up along with this question.

SHRI DINESH SINGH: If you say so, yes, Sir.

समुद्रपार पूर्तगाली प्रदेशों के भारतीय

अो भगवत नारायण भागंच । अो जेठा लाल हरिकृष्ण जोशी:
श्री प्रतुल चन्त्र मित्र :
श्री नवार्बासह चौहान ।

क्या प्रधान मंत्री यह बताने की मृपा करेंगे कि :

- (क) क्या यह सच है कि समृद्रपार पुर्तगाली प्रदेशों में जो भारतीय रह रहे हैं उनके ग्रावास परिमट रह कर दिये गये हैं ग्रौर उनकी जायदादें जब्त कर ली गई हैं:
- (ख) क्या यह सच है कि लगभग १२,००० भारतीयों को तुरन्त लौरेन्को, भार्गुग्रा ग्रौर मोजम्बीक छोड़ देने को कहा गया है; ग्रौर
- (ग) भारत सरकार ने इस विषय में क्या कार्यवाही की है ?

†[Indians in overseas Portuguese Territories

SHRI B. N. BHARGAVA: \$
| SHRI J. H. JOSHI:
| SHRI P. C. MITRA:
| SHRI NAWAB SINGH
| CHAUHAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the residence permits of the Indian residing in the Portuguese Overseas territories have been cancelled and their properties confiscated;
- (b) whether it is a fact that nearly 12,000 Indians have been asked to leave Louranco, Margua and Mozambique at once; and
- (c) what action has been taken by Government of India in the matter?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (थी विनेश सिंह) : (क) से (ग) पूर्तगाल सरकार ने २५ जून, १६६२ के म्रादेश (डिक्री) नं० ४४४१६ द्वारा अपने उप-निवेशों में रहने वाले भारतीय राष्ट्रिकों को यह हक्म दिया है कि वे पूर्तगाली उप-निवेशों को छोड़ कर चले जायें स्रौर इसके द्वारा उन्होंने इन भारतीय राष्ट्रिकों की जायदादों को ग्रपने कब्जे में रखने का ग्रधिकार भी ले लिया है। इन उपनिवेशों में रहने वाले भारतीयों की कुल संख्या २२३६ है। संयक्त ग्ररब गणराज्य के ग्रधिकारियों के जुरिये भारत सरकार ने पूर्तगाल से कहा है कि वे इस भ्रादेश को रह कर दें श्रीर प्रवासी भारतीयों की जायदादों को लौटाने के बारे में भारत ग्रौर पूर्तगाल की सरकारों के बीच जो करार हुआ है, उसके अनुसार भारतीय राष्ट्रिकों को भ्रावश्यक स्विधार्ये दें।

^{†[]} English translation.

[†]The question was actually asked on the floor of the House by Shri B. N. Bhargava.

For supplementaries, see cols. 575-578 infra.

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c). By their Decree No. 44416 of June 25, 1962. the Portuguese Government have ordered the Indian nationals residing in their colonies to leave the Portuguese colonies and have also taken powers to take over for custody the assets of these Indian nationals. The total number of Indians in the territory is 2,239. The Government of India have asked Portugal through the United Arab Republic authorities to rescind this Decree and extent necessary facilities to Indian nationals in accordance with the agreement arrived at between the Governments of India and Portugal in respect of repatriation of assets belonging to the migrants.‡]

INDIANS IN MOZAMBIQUE

*179. Shri N. SRI RAMA REDDY: Will the Prime Minister be pleased to state how many of the 2,000 Indians in Mozambique have so far sought entry into India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Indian Citizens abroad do not require any special authorization to return to India. So far thirty-eight Indian nationals have returned to India from Mozambique.

श्री भगवत नारायण भागंव: क्या मैं यह जान सकता हूं कि जो जायदाद भारतीयों की वहां ज़ब्दा की गई है वह कितने मूल्य की है ग्रीर इस समय कैसे प्रयोग में लाई जा रही है?

श्री दिनेश सिंह : हमें ग्रभी तक इस नीज की सूचना नहीं मिल सकी है कि इसका मूल्य कितना है । लेकिन पूर्तगाल सरकार ने कहा है कि उन्होंने यह जायदाद फीज कर दी है ग्रीर उसके लिए एक कमेटी बनाई है जिसके जरिये यह जायदाद बेची जायेगी ग्रौर जो रुपया प्राप्त होगा वह फं.ज़न एकाउन्ट में जमा हो जायेगा।

श्री भगवत नारायण भागंव: जिन मारतीयों को पुर्तगाली टैरिटरी से चले जाने का ग्रादेश मिल चुका है वे इस समय कहां पर हैं, कितने यहां पर पहुंच गये ग्रीर कितने वहां पर ग्रब भी हैं?

श्री दिनेश सिंह : ग्रभी तक केवल ३० भारतीय नागरिक वहां से ग्राये हैं ग्रीर बाकी ग्रभी जहां वे पहले रह रहे थे वहीं हैं। मुम्किन है कि इनमें से कुछ, रास्ते में हों। कुछ चल कर हांगकांग पहुंच गये हैं। जो ३० भारतीय नागरिक ग्राये हैं वे मोजम्बीक से ग्राये हैं ग्रीर मेरे खयाल में १५-२० ग्रीर जगहों से भी ग्रा चुके हैं।

SHRI N. C. KASLIWAL: The hon-Minister has given the number of Indians who have been residing in Mozambique. May I know if there are any Stateless persons of Indian origin also?

SHRI DINESH SINGH: We are not aware of any Stateless persons of Indian origin there.

Shri N. SRI RAMA REDDY: It was reported in the papers that nearly 2,000 Indians were involved in Mozambique. Of the 2,000 persons who were asked to leave Mozambique, only 38 persons according to the information of the Deputy Minister have returned to India. I would like to know as to what has happened to the rest of the Indians in Mozambique.

SHRI DINESH SINGH: I mentioned just now that at our request the United Arab Republic Government have been good enough to send their First Secretary to Mozambique to see the conditions there.

Shri B. K. P. SINHA: May I know if there is any proposal to compensate these Indians deprived of their proper-

[‡]For supplementaries, see cols. 575-578 infra.